

ITEM NO.33

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 409/2022

ASTHA GOEL & ORS.

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS.

Respondent(s)

(FOR ADMISSION and IA No.81570/2022-EXEMPTION FROM FILING
AFFIDAVIT)

Date : 06-06-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
(VACATION BENCH)

For Petitioner(s) Mrs. Rachna Srivastava, Sr. Adv.
Dr. Charu Mathur, Adv.
Ms. Tanvi, Adv.
Mr. Sanjay Kumar Dubey, Adv.
Mr. Milind Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Let the advance copy of the petition be served on
Ms. Aishwarya Bhati, learned Additional Solicitor General who may
get instructions in the matter.

The petitioner may serve one advance copy of the petition
in the Central Agency also.

Put up on 08.06.2022.

(SWETA BALODI)
COURT MASTER (SH)

(NISHA TRIPATHI)
ASSISTANT REGISTRAR